

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 16/AM10 HELD ON 15.07.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 16/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 15.07.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Adviser, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 14/AM10 held on 01.07.2009 and 15/AM10 held on 08.07.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-24	RISHI PACKERS LTD.	HQ F. No. 01/87/050/00538/AM08/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 0310453473 Dated 11.12.2007	RLA F. No. 03/95/040/00420/AM08	

Application: Request is for fixation of input-output norms under para 4.7 of HBP (Vol.I) for the export product "SHADE NET".

Decision: With D/o C&PC OM No. 46011/12/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (HDPE Knitted Net)	1 kg	1. HDPE Granules	1.0500 kg
		2. UV Master Batch	0.0499 kg
		3. Relevant Colour Master Batch	0.0200 kg

3.1.2	Case No. A-25	RISHI PACKERS LTD.	HQ F. No. 01/87/050/00140/AM09/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 0310468800 Dated 17.04.2008	RLA F. No. 03/95/040/01157/AM08	

Application: Request is for fixation of input-output norms under para 4.7 of HBP (Vol.I) for the export product “SHADE NET”.

Decision: With D/o C&PC OM No. 46011/12/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (HDPE Knitted Net)	1 kg	1. HDPE Granules	1.0500 kg
		2. UV Master Batch	0.0499 kg
		3. Relevant Colour Master Batch	0.0200 kg

3.1.3	Case No. A-26	RISHI PACKERS LTD.	HQ F. No. 01/87/050/00170/AM09/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 0310465373 Dated 17.03.2008	RLA F. No. 03/95/040/00938/AM08	

Application: Request is for fixation of input-output norms under para 4.7 of HBP (Vol.I) for the export product “SHADE NET”.

Decision: With D/o C&PC OM No. 46011/12/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Shade Net (HDPE Knitted Net)	1 kg	1. HDPE Granules	1.0500 kg
		2. UV Master Batch	0.0499 kg
		3. Relevant Colour Master Batch	0.0200 kg

3.1.4	Case No. A-27	SINGH PLASTICISERS & DESIGNS (P) LTD.	HQ F. No.	Status: Approved
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3.1.4	Case No. A-27	SINGH PLASTICISERS & RESINS (I) PVT. LTD.	HQ F. No. 01/87/050/00449/AM09/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 0510228167 Dated 24.09.2008	RLA F. No. 05/24/040/00419/AM09	

Application: Request is for fixation of input-output norms under para 4.7 of HBP (Vol.I) for the export product “Power Plast Phenolic Resin” – Correction thereof.

Decision: With oral comments of representative of D/o C&PC present in the Meeting, the Committee decided to **approve** following adhoc norms with modification in unit of quantity of import item at. S. No.2, in supersession of earlier norms ratified in NC Meeting No. 38/AM09 dated 31.12.2008 (**Case No. 1/26/87-ALC1/2008**):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Power Plast Phenolic Resin	1 MT	1. Resorcinol	0.9868 MT
		2. Phenol	0.0980 MT
		3. Para-Formaldehyde	0.2147 MT

3.1.5	Case No. A-28	POLYPLEX CORPORATION LTD.	HQ F. No. 01/87/050/00712/AM09/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 0510237506 Dated 03.03.2009	RLA F. No. 05/24/040/00752/AM09	

Application: Request is for fixation of input-output norms under para 4.7 of HBP (Vol.I) for the export product “Silicone coated polyester film with/without printing”.

Decision: With oral comments of representative of D/o C&PC present in the Meeting, the Committee decided to **approve** following adhoc norms with modification in unit of quantity of export item, in supersession of earlier norms ratified in NC Meeting No. 5/AM10 dated 29.04.2009 (**Case No. 8/1/87-ALC1/2009**):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 kg	1. Polyester Film OR Polyester Chips	1.0425 kg OR 1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg

		5. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

3.1.6	Case No. A-29	POLYPLEX CORPORATION LTD.	HQ F. No. 01/87/050/00331/AM09/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 0510224709 Dated 30.07.2008	RLA F. No. 05/24/040/00297/AM09	

Application: Request is for fixation of input-output norms under para 4.7 of HBP (Vol.I) for the export product “Silicone coated polyester film with/without printing”.

Decision: With oral comments of representative of D/o C&PC present in the Meeting, the Committee decided to **approve** following adhoc norms with modification in unit of quantity of export item, in supersession of earlier norms ratified in NC Meeting No. 5/AM10 dated 29.04.2009 (**Case No. 1/18/87-ALC1/2008**):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 kg	1. Polyester Film	1.0425 kg
		OR	OR
		Polyester Chips	1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

3.1.7	Case No. A-30	BERRY PLASTICS PVT. LTD.	Status: Approved
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NC No.: 16/AM10 Dated:15.07.2009		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/050/00281/AM09/DES-VII	34/24/040/00053/AM09	3410021728 dt. 02.07.2008
01/87/050/00194/AM09/DES-VII	34/24/040/00247/AM08	3410021262 dt. 28.04.2008
01/87/050/00280/AM09/DES-VII	34/24/040/00037/AM09	3410021727 dt. 02.07.2008

Subject: Fixation of adhoc norms for the export product “**Heat Shrink Coated Material in the form of Sleeves with Closure Patch**”.

Decision: With D/o C&PC OM No. 46011/56/2008-PC.II dated 23.03.2009, following adhoc norms are **approved**:

Heat Shrink Coated Material in the form of Sleeves with Closure Patch	1 kg	1. HTLP Backing Material (Heat Shrinkable HDPE Sheet)	1.08 kg/kg content in the export product
		2. Adhesive Granules	1.08 kg/kg content in the export product
		3. Closure Patch (Glass Reinforced Cross Linked HDPE Sheet)	1.065 kg/kg content in the export product

3.1.8	Case No. A-31	BHAGWAN SINGH TANDON	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	HQ F. No. 01/87/162/00433/AM09/DES-VII	

Subject: Modification in quantity of export product to read as ‘kg’ instead of ‘Number’ in Standard Input-Output Norms (SION) A-3483”.

Decision: Based on the written comments furnished by D/o C&PC vide their OM No. 46011/15/2007-PC.II dated 30.06.2009, the Committee decided to consider the case on file for issue of Public Notice for amendment in **SION at S. No. A-3483.**

3.1.9	Case No. A-32	FINOTEX FIBRECAST	HQ F. No. 01/87/050/00432/AM06/DES-VII	Status: Approved
	NC No.: 16/AM10 Dated:15.07.2009	Adv. Lic. No. 3110021233 Dated 15.07.2005	RLA F. No. 31/24/040/00066/AM06	

Application: Request is for fixation of adhoc norms for the export product “Piston Bush made out of Phenolic Moulding Compound”

Decision: With D/o C&PC OM No. 46011/66/2008-PC.II dated 16.02.2009, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound (in various sizes and part numbers)	1 kg	Phenolic Moulding Compound (Grade DUREZ 29502)	1.15 kg

ONLINE CASES

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Case No.:27/27/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved
HQ File :01/87/050/00428/AM08/	RLA File :03/95/040/00670/AM08/	Lic.No/Date:0310446307 15.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39071300	620- LAFFONICS N 090 (ETHOXYLATED NONYL PHENOL)	192.000	M.T	14173054.00	349090.00 US\$
				Total	14,173,054.00	349,090.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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1	39071300	NONYL PHENOL	69.120	M.T	4995648.00	120960.00 US\$
2	29101000	ETHYLENE OXIDE	127.104	M.T	8134656.00	196965.00 US\$
				Total	13,130,304.00	317,925.00

Decision: With D/o C&PC OM No. 46011/05/2007-PC.II dated 15.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laffonics N 090 (Ethoxylated Nonyl Phenol)	1 kg	1. Nonyl Phenol	0.360 kg
		2. Ethylene Oxide	0.660 kg

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Case No.: 11/33/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved						
HQ File :01/87/050/00551/AM09/	RLA File :08/24/040/00042/AM09/	Lic.No/Date:0810076027 18.11.2008	Defer Date:						
Application: Request is for adhoc norms for following:									
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>			
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS: 300000NOS.	200000.000	K.G	21153440.00	480760.00 US\$			
				Total	21,153,440.00	480,760.00			
<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>				<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39012000	HDPE GRANUELS				106700.000	K.G	9379304.00	213166.00 US\$
2	39011000	LDPE GRANUELS				1067000.000	K.G	9379304.00	213166.00 US\$
3	32061101	TITANIUM DIOXIDE				3960.000	K.G	352000.00	8000.00 US\$
4	32071900	COLOUR PIGMENT				616.000	K.G	88000.00	2000.00 US\$
5	34049020	WAX				1012.000	K.G	105600.00	2400.00 US\$
6	32064100	U.V.STABILIZER				1012.000	K.G	812592.00	18468.00 US\$

7	83081010	ALUMINIMUM EYELETS(GROMETS) THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY NORMS COMMITTEE, NEW DELHI.	3029000.000	Number	827200.00	18800.00 US\$
				Total	20,944,000.00	476,000.00

Decision: With D/o C&PC OM No. 46011/111/2008-PC.II dated 10.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheeting (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDPE Granules	0.5335 kg
		2. LDPE Granules	0.5335 kg
		3. Titanium Dioxide	0.0198 kg
		4. Colour Pigment	0.00308 kg
		5. Wax	0.00506 kg
		6. UV Stabilizer	0.00506 kg
		7. Aluminium Eyelets (Gromets)	Net + 1%

8	Case No.:6/6/87-ALC1/2009	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved
	HQ File :01/87/050/00027/AM10/	RLA File :07/24/040/00254/AM09/	Lic.No/Date:0710061225 21.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199001	63/0- Bottom Feet	550.000	K.G	1471500.00	32700.00 US\$
				Total	1,471,500.00	32,700.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39199001	Self Adhesive Polyurethane Sheet / Roll	660.000	K.G	1226250.00	27250.00 US\$
				Total	1,226,250.00	27,250.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2008 dated 23.04.2008, following adhoc norms are **approved**.

Approved.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bottom Feet made of Self Adhesive Polyurethane Sheet	1 kg	Self Adhesive Polyurethane Sheet/Roll	1.10 kg

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Case No.:4/39/87-ALC1/2008	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved			
HQ File :01/87/050/00624/AM09/	RLA File :34/24/040/00173/AM09/	Lic.No/Date:3410023080 30.12.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173900	63/0- ARTICLES MADE OF M.D.P.E. SUCH AS PIPES	171.000	M.T	23486574.00	479318.00 US\$
				Total	23,486,574.00	479,318.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39012000	M.D.P.E. GRANULES	179.550	M.T	22368166.00	456493.00 US\$
				Total	22,368,166.00	456,493.00
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 40/87-ALC1/2007 dated 13.02.2008, following adhoc norms are approved:						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Articles made of MDPE such as Pipes		1 kg	MDPE Granules		1.05 kg/kg content in export product	

15	Case No.:13/46/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved
	HQ File :01/87/050/00692/AM09/	RLA File :08/24/040/00206/AM09/	Lic.No/Date:0810078192 17.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LAMINATED PLASTIC SHEETINGS NET EYELETS: 300000 SET.	200000.000	K.G	19598040.00	399960.00 US\$
				Total	19,598,040.00	399,960.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	106700.000	K.G	8485134.00	173166.00 US\$
2	39011000	LDPE GRANULES	1067000.000	K.G	8485134.00	173166.00 US\$
3	32061101	TITANIUM DIOXIDE	3960.000	K.G	392000.00	8000.00 US\$
4	32071900	COLOUR PIGMENT	616.000	K.G	98000.00	2000.00 US\$
5	34049020	WAX	1012.000	K.G	117600.00	2400.00 US\$
6	32064100	U.V.STABLIZER	1012.000	K.G	904932.00	18468.00 US\$
7	83081010	ALUMINIUM EYELETS (GROMETS) THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009.	303000.000	Set	921200.00	18800.00 US\$
				Total	19,404,000.00	396,000.00

Decision: With D/o C&PC OM No. 46011/111/2008-PC.II dated 10.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheeting (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDPE Granules	0.5335 kg
		2. LDPE Granules	0.5335 kg
		3. Titanium Dioxide	0.0198 kg
		4. Colour Pigment	0.00308 kg
		5. Wax	0.00506 kg
		6. UV Stabilizer	0.00506 kg
		7. Aluminium Eyelets (Gromets)	Net + 1%

20	Case No.:1/2/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved
	HQ File :01/87/050/00001/AM10/	RLA File :08/24/040/00258/AM09/	Lic.No/Date:0810079124 31.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 70%)	80000.000	K.G	4704000.00	96000.00 US\$
				Total	4,704,000.00	96,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Monobasic Fatty Acid	18000.000	K.G	735000.00	15000.00 US\$
2	29173500	Phthalic Anhydride	26800.000	K.G	1470000.00	30000.00 US\$
3	29054500	Glycerine	16800.000	K.G	784000.00	16000.00 US\$
4	29023000	Xylene THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7. OF HAND BOOK 2004-2009.	25200.000	K.G	1470000.00	30000.00 US\$
				Total	4,459,000.00	91,000.00

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 11.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70 +/- 1%)	1 kg	1. Monobasic Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Xylene	0.315 kg

23	Case No.:5/12/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved
	HQ File :01/87/050/00078/AM10/	RLA File :05/24/040/00030/AM10/	Lic.No/Date:0510243122 05.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Silicone coated polyester film, with/without printing	300000.000	K.G	51255000.00	1020000.00 US\$
				Total	51,255,000.00	1,020,000.00

		Total	51,255,000.00	1,020,000.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips: 328380.00 Kg , @ USD 0.99 per kg total CIF Value USD 3,25,096.20 Biaxially Oriented Polyethylene Terephthalate(BOPET), Flexible Film	312750.000	K.G	31034495.00	606735.00 US\$
2	39100090	Poly Dimethyl Siloxane: Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour	13110.000	K.G	3647936.00	71318.40 US\$
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	333201.00	6514.20 US\$
4	39100000	Methyl Hydrogen Polysiloxane: Chemical Name -Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	36828.00	720.00 US\$
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane: Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	2332440.00	45600.00 US\$
				Total	37,384,900.00	730,887.60

Decision: With D/o C&PC OM No. 46011/99/2007-PC.II dated 16.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyester Film with/without Printing	1 kg	1. a) Polyester Film OR b) Polyester Chips	1.0425 kg OR 1.0946 kg
		2. Poly Dimethyl Siloxane	0.0437 kg
		3. Polymethyl Siloxane	0.0011 kg
		4. Methyl Hydrogen Polysiloxane	0.0005 kg
		5. Organiplatinum Complex in Poly Dimethyl Siloxane	0.0004 kg

Case No.:2/12/87-ALC1/2009	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:10/87-ALC1/2009 15.07.2009	Status: Approved
HQ File :01/87/050/00075/AM10/	RLA File :02/24/040/00035/AM10/	Lic.No/Date:0210127484 09.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232100	63/0- HDPE bags weighing (shopping bags/ T-shirt bags)	700.000	M.T	47769750.00	945000.00 US\$
				Total	47,769,750.00	945,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE granules film grade	721.000	M.T	43006929.00	850780.00 US\$
2	32061900	Relevant PE masterbatch/ Colour Master batches	35.000	M.T	3715425.00	73500.00 US\$
				Total	46,722,354.00	924,280.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 7/87-ALC1/2007 dated 23.05.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (Shopping Bags/T-shirt Bags)	1 MT	1. HDPE Granules	1.03 MT
		2. Relevant PE Masterbatch/Colour Master Batch	0.05 MT

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Case No.:2/16/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved			
HQ File :01/87/050/00115/AM10/	RLA File :07/24/040/00139/AM10/	Lic.No/Date:0710065753 03.07.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES-NET CONTENT OF PVC RESIN 40.542				

1	39172390	MT.			42.989	M.T	4474555.10	95203.30 US\$
						Total	4,474,555.10	95,203.30
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)	
1	39041090	PVC RESIN	40.542	Number	1524440.01		31825.47 US\$	
				Total	1,524,440.01		31,825.47	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2009 dated 03.06.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

29	Case No.:3/16/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Approved
	HQ File :01/87/050/00116/AM10/	RLA File :07/24/040/00140/AM10/	Lic.No/Date:0710065754 03.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES -NET CONTENT OF PVC RESIN 13.851 MT				14.686	M.T	1621228.81	34494.23 US\$
							Total	1,621,228.81	34,494.23
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)		
1	39041090	PVC RESIN	13.851	M.T	520818.37		10873.03 US\$		
				Total	520,818.37		10,873.03		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2009 dated 03.06.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

3.2 Following applications are **deferred**:

1	Case No.: 437/24/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00632/AM07/	RLA File :34/24/040/00148/AM07/	Lic.No/Date:3410017164 16.10.2006	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.: 26/20/87-ALC1/2008	Party Name:SHAH POLYMERS,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00379/AM09/	RLA File :04/24/040/00072/AM09/	Lic.No/Date:0410096444 12.06.2008	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.: 2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:29.07.2009
	Position: D/o C&PC issued new D/L. Copy of D/L is awaited.			

5	Case No.: 6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:29.07.2009
	Position: D/o C&PC issued new D/L. Copy of D/L is awaited.			

6	Case No.:15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020 27.10.2008	Defer Date:29.07.2009
	Position: D/o C&PC issued new D/L. Copy of D/L is awaited.			

9	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:23/38/87-ALC1/2008	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00620/AM09/	RLA File :35/24/040/00048/AM09/	Lic.No/Date:3510025480 24.12.2008	Defer Date:29.07.2009
	Position: D/o C&PC issued new D/L. Copy of D/L is awaited.			

11	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:26.08.2009
	Position: The case was discussed in the Meeting and it was observed that RLA, Pune is not sending application copy despite repeated D.O. issued to RLA, Pune on 20.04.2009 and 17.06.2009. Hence, the Committee decided that Jt.DGFT, RLA, Pune may be reminded on phone for sending application copy immediately.			

13	Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

	Case No.:5/43/87-ALC1/2008	Party Name:WACKER METROARK CHEMICALS	Meet No/Date:16/87-ALC1/2009	Status: Deferred
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14		PVT LTD.	15.07.2009	
	HQ File :01/87/050/00660/AM09/	RLA File :02/24/040/00211/AM09/	Lic.No/Date:0210122578 27.01.2009	Defer Date:19.08.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:22/2/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00733/AM09/	RLA File :03/95/040/00261/AM07/	Lic.No/Date:0310509827 02.03.2009	Defer Date:05.08.2009
	Position: Reply is awaited from the firm.			

17	Case No.:11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:29.07.2009
	Position: D/o C&PC will furnish a copy of D/L.			

18	Case No.:6/1/87-ALC1/2009	Party Name:SHAH POLYMERS,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00710/AM09/	RLA File :04/24/040/00295/AM09/	Lic.No/Date:0410103222 20.03.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

19	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:26.08.2009
	Position: D/L No. 46011/43/2009-PC.II dated 12.06.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

21	Case No.:2/6/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00023/AM10/	RLA File :07/24/040/00022/AM10/	Lic.No/Date:0710064317 22.04.2009	Defer Date:26.08.2009

Position: D/L No. 46011/54/2009-PC.II dated 16.06.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.
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22	Case No.: 1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date:26.08.2009
	Position: D/L No. 46011/141/2005-PC.II dated 07.07.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.			

25	Case No.: 3/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00076/AM10/	RLA File :08/24/040/00032/AM10/	Lic.No/Date:0810080603 10.06.2009	Defer Date:12.08.2009
	Position: Copy of application may be sent to D/o &CPC.			

26	Case No.: 4/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00077/AM10/	RLA File :08/24/040/00031/AM10/	Lic.No/Date:0810080605 10.06.2009	Defer Date:12.08.2009
	Position: Copy of application may be sent to D/o &CPC.			

27	Case No.: 1/16/87-ALC1/2009	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:16/87-ALC1/2009 15.07.2009	Status: Deferred
	HQ File :01/87/050/00114/AM10/	RLA File :02/24/040/00051/AM10/	Lic.No/Date:0210128531 02.07.2009	Defer Date: 12.08.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
